

4. The facility will be available to manufacturer-exporters in specified industries. To start with, applications from manufacturer-exporters of only non-traditional export items such as covered by the Engineering and Chemicals Export Promotion Councils etc. will be considered.

5. The applications will be scrutinised by the inter-ministerial committee whose decisions will be final. The exporter will have to undertake to negotiate documents through the Bank approved for this purpose under the scheme.

The Export Credit and Guarantee Corporation (C.C.G.C.) will be the Agency for the purpose.

Harassment of Minorities in East Pakistan

*71. **Shri S. N. Chaturvedi:** Will the Prime Minister be pleased to state:

(a) whether the exodus of minorities from East Pakistan has continued unabated and they continue to be harassed by Pakistani Police and customs personnel at the border posts as before, even after the meeting of the Home Ministers of India and Pakistan; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Yes Sir, it is regrettable that the influx of minorities from East Pakistan into India is continuing unabated and that they are still being harassed in transit. We are continuing to remind Pakistan to restore a sense of security amongst its minorities and accord them safe conduct in transit through Pakistan.

Commonwealth Prime Ministers Conference

*72. { **Shri Rameshwar Tantia:**
Shri Bishanchander Seth:
Shri Dhaon:

{ **Shri Hukam Chand**
Kachhavaia:
Shri Y. D. Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that he has protested to the British Prime Minister regarding extending of invitation to Mr. Ian Smith, Premier of Minority Government in Southern Rhodesia;

(b) if so, what was India's objection; and

(c) whether any reply has been received from the British Prime Minister?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No, Sir. However, in response to a communication from the British Prime Minister seeking the views of the Government of India on a possible invitation to the Prime Minister of Southern Rhodesia, the Prime Minister informed the British Prime Minister that we are not in favour of such an invitation being issued.

(b) Commonwealth Prime Ministers' Conferences are to be attended by Heads of independent Commonwealth Governments. Southern Rhodesia is not an independent country. As such the Prime Minister of Southern Rhodesia is not entitled to an invitation. Moreover, the racial and other discriminatory policies of the minority Government of Southern Rhodesia make it difficult for us to consider relaxation of the condition.

(c) Yes, Sir.

Peace Talks in Nagaland

{ **Shri P. C. Borooah:**
Shri Heda:
Shri Sivamurthi Swamy:
Shri Yamuna Prasad
Mandal:
*73. { **Shri Sadhu Ram:**
Shri P. E. Chakraverti: